

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

LOK SABHA

UNSTARRED QUESTION NO. 2104

Answered on Monday the 8th March, 2021/Phalguna 17, 1942(Saka)

Revenue Deficit Compensation

**2104. SHRI P.V. MIDHUN REDDY:
SHRIMATI GODDETI MADHAVI:
SHRI M.V.V. SATYANARAYANA:
SHRI SRIDHAR KOTAGIRI:
SHRI N. REDDEPPA:
SHRI MAGUNTA SREENIVASULU REDDY:
SHRI POCHA BRAHMANANDA REDDY:
DR. BEESETTI VENKATA SATYAVATHI:**

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government intends to provide for the release of Rs.18,830 crore to Andhra Pradesh as revenue deficit compensation;
- (b) If so, the details thereof;
- (c) If not, the reasons therefor; and
- (d) The details of other steps being taken by the Government to financially support the State Governments?

ANSWER

MINISTER OF STATE FOR FINANCE & CORPORATE AFFAIRS

(SHRI ANURAG SINGH THAKUR)

(a) to (c): As per the recommendations of the 15th Finance Commission, Government of India has released the Revenue Deficit Grant of Rs.5,405.59 crore to the State Government of **Andhra Pradesh** in the current financial year 2020-21(up to February 2021).

(d) The Union Government provides funds/ assistance to the State Governments under Centrally Sponsored Schemes (CSS), Central Finance Commission grants and Special Assistance as per the guidelines of the respective Schemes within the availability of Gross Budgetary Support with the Central Government. Besides, funds are also released directly to implementing agencies under the Central Sector Schemes (CS) for developmental activities in the States.
